

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:450  
ANSWERED ON:04.08.2009  
NHRC GUIDELINES ON POLICE ENCOUNTERS  
M.Thambidurai Dr. ;Singh Shri Radha Mohan

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the National Human Rights Commission (NHRC) has taken cognizance of cases of fake encounters reported in different parts of the country;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) whether NHRC has formulated any guidelines to be followed in cases of police encounters;
- (d) if so, the details thereof;
- (e) whether instances of the violation of the NHRC guidelines have been reported; and
- (f) if so, the details thereof and the steps taken including punitive action against the erring officials in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a) to (f): A Statement is laid on the Table of the House.